From,

Juhi Anand, Trainee DJS Officer Batch of 2022 (joined the Services on 12.09.2023) Employee Code- 49763129

To,

Hon'ble Registrar General, Hon'ble High Court of Delhi at New Delhi

Through :

The Director (Academics) / Chairperson (Officiating) Delhi Judicial Academy Dwarka, New Delhi

Subject: Application regarding relieving from Delhi Judicial Services and joining in Uttar Pradesh Judicial Services.

Respected Sir,

With utmost courtesy, I humbly state that the undersigned has been selected in Uttar Pradesh Judicial Service Civil Judge (Junior Division) Exam 2022 of which the preliminary examination(12.02.2023), Mains Examination(23.05.2023 to 25.05.2023)(copy enclosed) and Interview (25.08.2023) (copy enclosed) was concluded before my joining in Delhi Judicial Services.

Vide notification No. 1192/DO-4-2023 dated 04.12.2023 of the Uttar Pradesh government, the Hon'ble Governer of Uttar Pradesh granted his assent to the appointment of undersigned in Uttar Pradesh Judicial Services (Serial 58) (copy enclosed) and Vide Office Memorandum No.2/Admin(Services)/2024: Allahabad issued by High Court of Judicature At Allahabad dated 02.01.2024, the undersigned has been directed to take over charge the district assigned (Gautambuddha Nagar) on or after 05.01.2024 in compliance of Hon'ble High Court's notification which will be issued soon (copy of the office memorandum issued by the Hon'ble Allahabad High Court enclosed).

I hereby wish to bring to the kind notice of the Hon'ble Court that in pursuance of the appointment process in Uttar Pradesh Judicial Services , I hereby tender my technical resignation and request to relieve from Delhi Judicial Services. It is therefore prayed before the Hon'ble High Court, Delhi:-

ld <u>Dr (Acad)/cr(</u>0) t₃₁₁lm B I (Tr)

(i) To accept my technical resignation and request to relieve from my duties at the earliest from Delhi Judicial Services (on any day not preceding a holiday so as to enable me to join as a member of Uttar Pradesh Judicial Services on the next day without any break in service). kindly relieve me from Delhi Judicial Services and permit me to join in Uttar Pradesh Pradesh Judicial Services.

(ii) I wish to retain lien for 2 years which may kindly be permitted (if permissible to me) as per the rule IOMs/ Office orders etc of the competent authority.

(iii) I may also be issued certificate of training and also a certificate of employment stating the date of appointment to relieving from the said post.

(iv) Further in this application regarding relieving from Delhi Judicial Services and joining in Uttar Pradesh Judicial Service, it is also prayed that all benefits flowing from the acceptance of the technical resignation like benefit of counting past service etc may be given to me as per OMs/ Notification/office orders of the competent authority on this subject.

(v) All relevant service- related documents of the undersigned may kindly be forwarded to the Hon'ble High Court of Judicature at Allahabad at the time of relieving.

I shall be highly obliged for this kind act of yours.

Dated: 03 01 24

Enclosures: As above

Yours faithfully, Juni Anand Trainee DIS Officer Batch 2022 Employee Code- 49763129

1. Copy forwarded to Hon'ble Registrar General ,Hon'ble High Court of Judicature At Allahabad ,with reference to Office Memorandum No.2/Admin(Services)/2024: Allahabad dated 02.01.2024. In this regard , it is also submitted that as and when I relieve from Delhi Judicial Services, I will immediately take over the charge at Gautambuddha Nagar District.

2. Copy forwarded to Hon'ble District & Session Judge, Gautambuddha Nagar, with reference to Office Memorandum No.2/Admin(Services)/2024: Allahabad dated 02.01.2024. In this regard, it is also submitted that as and when I relieve from Delhi Judicial Services, I will immediately take over the charge at Gautambuddha Nagar District.

Serial No.136 of Office Memorandum No.2/Admin(Services)/2024: Allahabad dated 02.01.2024

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY) GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS 8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

F.No. 6/6/2022-Judl./Suptlaw/913-919

Dated 12/02/2024

NOTIFICATION

F.No. 6/6/2022-Judl./Suptlaw/ 413 - 419 : - In pursuance of the provisions of Delhi Judicial Service Rules, 1970 as amended up to date, the Lt. Governor of the National Capital Territory of Delhi, in consultation with the High Court of Delhi, is pleased to accept the resignation of Ms. Juhi Anand from the Delhi Judicial Service with immediate effect.

> By order and in the Name of the Lt. Governor of National Capital Territory of Delhi

Blashe 12.02.2024

(Bharat Parashar) Principal Secretary (Law, Justice & L.A.)

F.No. 6/6/2022-Judl./Suptlaw/ 413-419

Dated 12/02/2024

Copy forwarded for information and necessary action to:

- 1. The Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi.
- 2. The Registrar General, High Court of Delhi, New Delhi.
- 3. The District & Sessions Judge (HQ), Tis Hazari Courts Complex, delhi
- 4. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV). It is requested that five copies of the Gazette may kindly be sent to this department for official record.
- 5. The Controller of Accounts, Govt. of NCT of Delhi, Vikas Bhawan, New Delhi.
- 6. Officers concerned through the Registrar General, High Court of Delhi, New Delhi.
- 7. Guard file.

Bashe 12.02.2024

(Bharat Parashar) Principal Secretary (Law, Justice & L.A.)



HIGH COURT OF DELHI Sher Shah Road, New Delhi

No. 049 /DHC/Gaz.IIB/G-7/2024

From:

The Registrar General, Delhi High Court, New Delhi. Dated:- 15 02 2024

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To

The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

Sub. : Resignation of Ms. Juhi Anand from Delhi Judicial Service.

Sir,

I am directed to refer to letter dated 03.01.2024 (copy enclosed) of Ms. Juhi Anand, a Trainee Officer of Delhi Judicial Service received vide your office letter No.F.5(3)/Corr. /2024/43, dated 08.01.2024, on the above subject and to forward herewith a copy of notification No. F.No.6/6/2022-Judl./Suptlaw/413-419, dated 12.02.2024 of the Govt. of NCT of Delhi with the request to relieve Ms. Juhi Anand from her present assignment, with immediate effect.

Yours sincerely,

(Amit Narayan Bharthuar) Assistant Registrar (Gazette-IIB) for Registrar General

Encl:- As above

Delis J (M. De

Endst. No. /DHC/Gaz.IIB/G-7/2024

Dated:-

Copy forwarded for information to:-

- 1. The Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
- The Director (Academics)/ Chairperson (Officiating), Delhi Judicial Academy, Dwarka Integrated Complex, Sector -14, Dwarka, New Delhi.
 Br.

(Sandeep Kumar) Admn. Officer (J) (Gazette-IIB) for Registrar General

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (2)/2024/ 1214- 11249

Dated, Delhi the 77468 2024

Sub:-

Resignation of Ms Juhi Anand from Delhi Judicial Service.

- Copy forwarded along with its enclosures for information and necessary action to :-
- 1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts,
- 2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
- 3. The Chief Metropolitan Magistrate, (Central), Tis Hazari, Courts, Delhi. 4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
- 5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts,
- 6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

(Ravinder Bedi)

District Judge (Commercial Court)-12 Officer In-charge Judicial Branch (Central) For Principal District & Sessions Judge(HQs), Delhi